## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.182/ 2017	-	For filing addl. informatio n as required by Registry	252(3)	Interstuhl Seatings(India) Pvt. Ltd. Vs ROC

SL. NAME (IN CAPITAL)		SIGNATURE		
NO. & PHONE NUMBER		REPRESENTATION TO WHOM		
	DHANASHREE N	DETITIONED		

For DPSPL Associates.

Representative of PCSF for petitioner is present. Await report from ROC.

List it on 18.01.2017. 20 18

MEMBER (T)

MEMBER (J)